

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.2801  
ANSWERED ON 08.08.2024**

**ILLEGAL MINING BY MDO**

**2801 SHRI CHANDRA PRAKASH CHOUDHARY:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the case of corruption, irregularities, connivance of officers, illegal mining by MDO Triveni-Sainik Mining Pvt. Ltd. have come to light in the National Thermal Power Corporation (NTPC) coal block at Pakri-Barwadih Project, Hazaribagh district, Jharkhand;**
- (b) if so, the details thereof; and**
- (c) the action taken by the Government in this regard?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a) to (c): No. No such case of corruption, irregularities, connivance of officers and illegal mining by MDO Triveni-Sainik Mining Pvt. Ltd. has come to light either in the Ministry of Power or in NTPC Ltd. The mining operations are being carried out by the said company as per the clearance/approval received from the concerned State/Central Government.**

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